

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 2843
TO BE ANSWERED ON 21.03.2022**

**SOCIAL SECURITY SCHEMES IN DADRA AND NAGAR HAVELI AND
DAMAN AND DIU**

†2843. SHRIMATI DELKAR KALABEN MOHANBHAI:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the number of unorganized labourers covered under the Social Security Schemes of the Government in Dadra and Nagar Haveli and Daman and Diu;**
- (b) the norms and guidelines for the inclusion of workers of unorganized sector under the Social Security Schemes;**
- (c) whether the Government has identified and registered the labourers of unorganized sector for providing the benefits to them under Social Security Schemes; and**
- (d) if so, the details of the labourers identified and registered so far particularly in the Union Territories of Dadra and Nagar Haveli and Daman and Diu?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a): Number of unorganized workers covered under the various Social Security Schemes of the Government in Dadra and Nagar Haveli and Daman and Diu is as under:

- i) Pradhan Mantri Shram Yogi Maan-Dhan (PM-SYM) pension scheme for unorganized workers - a total 1560 workers have been registered as on 18.02.2022**
- ii) Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) for organised and unorganised - 78,113 beneficiaries registered as on 27.10.2021**

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- iii) Pradhan Mantri Surksha Bima Yojana(PMSBY) for organised and unorganised - 1,40,561 beneficiaries registered as on 27.10.2021**
- iv) Ayushman Bharat- Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) - Till November, 2021, a total of 61,950 families have been covered.**

(b): As per the mandate provided by the Unorganised Workers' Social Security Act, 2008, following welfare schemes for workers of unorganised sector have been formulated:

- i) Pradhan Mantri Shram Yogi Maan-Dhan (PM-SYM) pension scheme which provides a monthly minimum assured pension of Rs. 3000/- after attaining the age of 60 years.**
- ii) Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) provides life and disability cover for the people in the age group of 18-50 years. The benefit under PMJJBY is Rs. 2 lakh on death due to any reason at a premium of Rs. 330 per annum.**
- iii) Pradhan Mantri Surksha Bima Yojana (PMSBY) is applicable for workers in the age group of 18-70 years. The benefits under PMSBY are Rs 2 lakh on death due to accident and permanent total disability and Rs. 1 lakh on permanent partial disability at a premium of Rs. 12 per annum.**
- iv) Ayushman Bharat- Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) is a universal health scheme through which health and maternity benefits are provided. Under the scheme, Rs. 5 lakh health coverage per family is provided for secondary and tertiary hospitalization free of cost.**

(c): Ministry of Labour & Employment has developed e-SHRAM portal with an objective to create National Database of Unorganised Workers (NDUW) to facilitate delivery of Social Security Schemes/ Welfare Schemes of the Central /State Governments to the workers of informal/unorganised sector.

(d): As on 14.03.2022, a total of 71,473 workers of Dadra and Nagar Haveli and Daman and Diu have been registered under the e-SHRAM portal.